

ITEM NO.1502  
(For Judgment)

Court 13 (Video Conferencing)

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 903/2021

GANESAN

Appellant(s)

VERSUS

STATE REP. BY STATION HOUSE OFFICER

Respondent(s)

([HEARD BY: HON. DR. D.Y. CHANDRACHUD AND HON. M.R. SHAH, JJ.] )

WITH

Cr1.A. No. 904/2021 (II-C)

Date : 29-10-2021 These appeals were called on for pronouncement  
of judgment today.

For Appellant(s) Mr. G. Sivabalamurugan, AOR

Mr. P.R. Kovilan Poongkuntran, Adv.

Mr. V. Vasudevan, Adv.

Mrs. Geetha Kovilan, AOR

For Respondent(s) Dr. Joseph Aristotle S., AOR

Ms. Preeti Singh, Adv.

Ms. Ripul Swati Kumari, Adv.

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Hon'ble Mr. Justice M.R. Shah pronounced the reportable  
judgment of the Bench comprising Hon'ble Dr. Justice Dhananjaya Y.  
Chandrachud and His Lordship.

The Appeals are partly allowed to the extent as indicated the  
signed reportable judgment.

Pending applications, if any, stand disposed of.

(R. NATARAJAN)  
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)  
COURT MASTER (NSH)

(Signed reportable judgment is placed on the file)